

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 17180/2017

GAS AUTHORITY OF INDIA LTD.

Petitioner(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

(only SLP (C) No. 23502/2017 is to be listed before R-Court.)

WITH

SLP(C) No. 23502/2017 (XI)

Date : 11-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaushik Laik, AOR

For Respondent(s)

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 23502/2017

No counter affidavit has been filed on behalf of respondent No.1 despite grant of last opportunity.

Four weeks' time, as a last chance, is given to respondent No.2 to file counter affidavit.

Service is complete qua respondent No.3 but no one has entered appearance on his behalf.

List the matter again on 11.12.2018.

RAJESH KUMAR GOEL
Registrar

SB